

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 606 OF 2018**

**IN THE MATTER OF:**

IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE  
MANAGEMENT RULES, 2016 AND OTHER  
ENVIRONMENTAL ISSUES

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**Filed On: 27.08.2024**  
New Delhi

**FILED BY**



**ANKITA SHARMA**  
Q22B First Floor, Jangpura Extension,  
South Delhi -110014  
MOB:-9810913471,  
Email: ankitasharma9107@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
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**IN THE MATTER OF:**

**IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE  
MANAGEMENT RULES, 2016 AND OTHER  
ENVIRONMENTAL ISSUES**

**WITH**

**ADDITIONAL AFFIDAVIT OF COMPLAINE ON BEHALF  
OF STATE OF CHHATTISGARH**

**PAPER BOOK**

**(FOR INDEX KINDLY SEE INSIDE)**

**ADVOCATE FOR STATE OF CHHATTISGARH  
(ANKITA SHARMA)**

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**IN THE MATTER OF:**

IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE  
MANAGEMENT RULES, 2016 AND OTHER  
ENVIRONMENTAL ISSUES

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE STATE OF  
CHHATTISGARH IN PURSUANCE TO THIS HON'BLE  
TRIBUNAL'S ORDER DATED 04.04.2024**

**MOST RESPECTFULLY SHOWETH**

I, Shri Shashank Pandey S/o Shri Ashok Kumar Pandey, aged about 41 years, working at Urban Administration and Development Department, Government of Chhattisgarh, with office at Block- D, 4<sup>th</sup> Floor, Indravati Bhavan, Nava Raipur Atal Nagar, Dist. Raipur, Chhattisgarh do hereby solemnly affirm and state on oath as under:

1. That I am presently posted as the Chief Executive Officer at State Urban Development Agency of the Government of Chhattisgarh and as such am authorised in my official capacity to swear and depose the present affidavit. I am fully

26 AUG 2024



conversant with the facts of the present case and as such competent to swear the present Affidavit based on the records maintained by the Department in its regular course of business.

2. That vide Order 04.04.2024, this Hon'ble Tribunal was pleased to direct that the status of the ring-fence accounts be placed on record before this Hon'ble Tribunal. The relevant portion of the said Order is extracted for reference as below:

*"6. Meanwhile, it will be open to the Chief Secretary, State of Chhattisgarh to place on record the status of creation of ring-fence account of Rs. 1,000 crores in terms of the statement of Chief Secretary as recorded in the order of the Tribunal dated 31.03.2023 in this OA and its utilization..."*

3. That, in compliance of the aforesaid Order dated 04.04.2024, an affidavit dated 05.07.2024 has been filed by the answering deponent on behalf of the Government of Chhattisgarh wherein the details of the ring-fence account was submitted before this Hon'ble Tribunal.

4. That, the present affidavit is being filed in continuation of the said affidavit dated 05.07.2024 to provide the updated details regarding the ring-fence account. It is humbly

26 AUG 2024



A handwritten signature in blue ink, consisting of stylized initials and a surname.

submitted that the present affidavit be read as a part and parcel of the affidavit dated 05.07.2024 filed before this Hon'ble Tribunal.

5. That, it is most humbly submitted that the Government of Chhattisgarh through the State Urban Development Agency has as on date opened a single earmarked/designated ring-fence account with the Bank of Maharashtra (Branch Name: Raipur Byron Bazar, at: Chandani Bhavan, Netaji Chowk, Katoria Talab, Raipur- 492001, Chhattisgarh) having account number 60462679736 with a deposit of Rs. 743.65 Crore as on 20.08.2024.

A true Copy of the bank statement dated 20.08.2024 of the ring-fence account with the Bank of Maharashtra (Branch Name: Raipur Byron Bazar, at: Chandani Bhavan, Netaji Chowk, Katoria Talab, Raipur- 492001, Chhattisgarh) having account number 60462679736 is marked and annexed herewith as **Annexure R-1** from **Page 6 to 7** .

6. That, in addition, it is humbly submitted that necessary approvals have already been obtained for allocating the balance amount of Rs. 260 crores from the supplementary budget of the State Government for FY 2024-2025.

26 AUG 2024



A true copy of the letter dated 07.08.2024 issued from the Urban Administration & Development Department, Chhattisgarh seeking approval for withdrawal of Rs. 260 crore is marked and annexed herewith as **Annexure R-2** from **Page No. 8 to 17**.

7. That, in light of above facts, it is humbly submitted that the Government of Chhattisgarh through State Urban Development Agency has earmarked Rs. 1003.65 crore in the ring-fence account. Henceforth, the Government of Chhattisgarh will utilise the funds from the said ring-fence accounts as mentioned herein above towards the Solid and Liquid Waste Management in the State of Chhattisgarh.
8. That, it is humbly submitted, for the year 2024-2025, the answering State Government has completed the inter ULB quantitative & performance assessment in August 2024 as of date. The updated quantification details shall be submitted before this Hon'ble Tribunal in the next Six-Monthly Compliance report, which is due in October 2024.

26 AUG 2024



A handwritten signature in blue ink, appearing to be "A/S".

9. That the facts stated in the present Affidavit are true and correct to the best of my knowledge and belief and to the extent of the records. No part of the same is false and nothing material has been concealed therefrom.

10. That, the present affidavit is filed bonafide and in the interest of justice.

*[Signature]*  
**DEPONENT**

**VERIFICATION**

I, the above-named deponent, do hereby verify that the contents of the present Affidavit are true and correct to the best of my knowledge and belief and based on the records and no part of it is false and nothing material has been concealed therefrom.

Verified at Raipur on 26 day of AUG 2024 day of August 2024.

*[Signature]*  
**DEPONENT**

**SOLEMNLY AFFIRMED  
BEFORE ME.**

*[Signature]*  
26/8/2024  
**Feroze Hussain**

Advocate & Notary,  
Raipur District,  
RAIPUR (C.G.) Mo.-9893159489

**26 AUG 2024**

Identifying Witness  
Signature .....  
Name .....  
Address .....



*[Signature]*



**764**  
**बैंक ऑफ महाराष्ट्र**  
**Bank of Maharashtra**  
 भारत सरकार का उद्यम

**एक परिवार एक बैंक**

प्रधान कार्यालय : 'लोकमंगल', 1501, शिवाजीनगर, पुणे - 411005.  
 H. O. : 'Lokmangal', 1501, Shivajinagar, Pune - 411005.

Account Details					
Account No	60462679736	Account Open Date	04/10/2023	Nomination Flag	Y
Account Type	Govt. bodies Saving Account			Mode of Operation	AS PER MANDATE
Total Balance	7,43,65,45,297.00	Available Balance	7,43,65,45,297.00	Primary GSTIN	NA
Account Holder Names	STATE URBAN DEVELOPMENT AGENCY				

Customer Details					
Name	NGT STP RING FENCE ACCOUNT			CIF Number	40270463007
Mobile	xxxxxxxxxx99	Email	NA		
KYC Complied	Y	KYC Expiry Date	12/08/2034	CKYC ID	Not Available
Primary ID Type	LETTER FROM COMPETENT AUTHO	Date of Birth	xxxxxxxx01	Statement Date	20/08/2024
Address	4TH FLOOR, BLOCK D 4, INDRAVATI BHAWAN ATAL NAGAR, RAIPUR - 492001, Chattisgarh				

Home Branch Details					
Branch No	00981	Branch Name	RAIPUR BYRON BAZAR	IFSC	MAHB0000981
Phone No	2427002	Email Id	bom981@mahabank.co.in	GSTIN	22AACCB0774B1ZE
Address	CHANDANI BHAVAN, NETAJI CHOWK, KATORIA TALAB, RAIPUR - 492001, CHHATTISGARH				

**A. Statement for Account No 60462679736 from 01/04/2024 to 20/08/2024**

Sr No	Date	Particulars	Cheque/Reference No	Debit	Credit	Balance	Channel
1	15/06/2024	RTGS IBKLR92024061500026248 CEO SUDA MUKHYAMANTRI IBKL0001706	IBKLR92024061500026248	-	1,50,00,00,000.00	2,68,38,55,973.00	9008-NEFT/RTGS CELL
2	25/06/2024	RTGS HDFCR52024062569318294 C E O SUDA RAIPUR SPEC HDFC0002706	HDFCR52024062569318294	-	26,00,00,000.00	2,94,38,55,973.00	9008-NEFT/RTGS CELL
3	30/06/2024	BY INTT		-	1,00,42,465.00	2,95,38,98,438.00	9999-CENTRAL OFF
4	02/07/2024	NEFT SBIN224184283674 DIR URBAN A MAHB241845819056 SBIN0003314	SBIN224184283674	-	49,00,00,000.00	3,44,38,98,438.00	9008-NEFT/RTGS CELL
5	02/07/2024	NEFT SBIN224184283985 DIR URBAN A MAHB241845819284 SBIN0003314	SBIN224184283985	-	23,64,50,000.00	3,68,03,48,438.00	9008-NEFT/RTGS CELL
6	03/07/2024	NEFT RBI1862473843634 Indrawati t MAHB241856268174 RBIS0GOCGEP	RBI1862473843634	-	6,22,00,000.00	3,74,25,48,438.00	9008-NEFT/RTGS CELL
7	03/07/2024	NEFT RBI1862473843625 Indrawati t MAHB241856268175 RBIS0GOCGEP	RBI1862473843625	-	13,43,00,000.00	3,87,68,48,438.00	9008-NEFT/RTGS CELL
8	03/07/2024	NEFT RBI1862473843641 Indrawati t MAHB241856268169 RBIS0GOCGEP	RBI1862473843641	-	23,00,00,000.00	4,10,68,48,438.00	9008-NEFT/RTGS CELL
9	03/07/2024	NEFT RBI1862473843628 Indrawati t MAHB241856268176 RBIS0GOCGEP	RBI1862473843628	-	15,79,00,000.00	4,26,47,48,438.00	9008-NEFT/RTGS CELL
10	03/07/2024	NEFT RBI1862473843631 Indrawati t MAHB241856268173 RBIS0GOCGEP	RBI1862473843631	-	45,78,00,000.00	4,72,25,48,438.00	9008-NEFT/RTGS CELL
11	03/07/2024	NEFT RBI1862473843636 Indrawati t MAHB241856268171 RBIS0GOCGEP	RBI1862473843636	-	3,57,00,000.00	4,75,82,48,438.00	9008-NEFT/RTGS CELL
12	03/07/2024	NEFT RBI1862473843638 Indrawati t MAHB241856268166 RBIS0GOCGEP	RBI1862473843638	-	21,00,000.00	4,76,03,48,438.00	9008-NEFT/RTGS CELL
13	04/07/2024	RTGS ICICR52024070400602663 DIRECTOR URBAN ADMINIS ICIC000161	ICICR52024070400602663	-	1,17,61,96,859.00	5,93,65,45,297.00	9008-NEFT/RTGS CELL
14	09/08/2024	RTGS INDBR32024080900627664 CEO SUDA RAIPUR(A) SUDT INDB0000096	INDBR32024080900627664	-	1,50,00,00,000.00	7,43,65,45,297.00	9008-NEFT/RTGS CELL

**B. Summary for Account No 60462679736 from 01/04/2024 to 20/08/2024**

Total Transaction Count		Opening Balance	
Total Debit Count		Total Debit Amount	1,18,38,55,973.00
Total Credit Count		Total Credit Amount	0.00
		Closing Balance	6,25,26,89,324.00
			7,43,65,45,297.00

\* END OF STATEMENT



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बैंक ऑफ महाराष्ट्र  
Bank of Maharashtra

भारत सरकार का उद्यम

एक परिवार एक बैंक

प्रधान कार्यालय : 'लोकमंगल', 1501, शिवाजीनगर, पुणे - 411005.  
H. O. 'Lokmangal', 1501, Shivajinagar, Pune - 411005.

- All the amounts in the Statement are in INR.
- This is a System Generated Statement. No Signature is Required.
- The Customer is advised to keep their KYC updated periodically with Officially Valid Documents (OVDs) as part of regulatory requirements. If you are more than 10 years old, please update your Aadhaar number.
- Please update your PAN number in your Account, if not done so far.

All India Toll Free Number :	1800-233-4526 / 1800-102-2636	Website :	www.bankofmaharashtra.in
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<https://twitter.com/mahabank>

<https://wa.me/+917066036640>

<https://www.linkedin.com/company/mahabank>

<https://in.pinterest.com/mahabank/>



<https://www.facebook.com/mahabank>

<https://www.youtube.com/channel/UCevaMPXN3n3aHZqbB14sdVA>

<https://www.instagram.com/mahabank/>



संचालनालय, नगरीय प्रशासन एवं विकास, छत्तीसगढ़  
इन्द्रावती भवन, ब्लाक-डी, चौथी मंजिल, नवा रायपुर अटल नगर, जिला-रायपुर

क्र. 24/चार/बजट/2024-25 / 3813  
प्रति,

अटल नगर, दिनांक 07/08/24

सचिव,  
छत्तीसगढ़ शासन,  
नगरीय प्रशासन एवं विकास विभाग, मंत्रालय,  
महानदी भवन, नवा रायपुर अटल नगर, जिला-रायपुर।

विषय :- वित्तीय वर्ष 2024-25 के अनुपूरक बजट में ठोस अपशिष्ट प्रबंधन योजना एवं सीवरेज ट्रीटमेंट प्लांट की स्थापना हेतु कुल प्रावधानित राशि रु. 26000.00 लाख एकमुश्त आहंरण की स्वीकृति बाबत।

—000—

विषयांतर्गत कृपया अवगत हों कि मान. एन.जी.टी. नई दिल्ली के प्रकरण क्रमांक 606/2018 के संबंध में दिनांक 31.03.2023 को छ.ग. राज्य के लिए सुनवाई हुआ। इस सुनवाई में मुख्य सचिव, छ.ग. शासन शामिल हुए। मुख्य सचिव महोदय द्वारा दिये गये निर्देशानुसार सीवरेज ट्रीटमेंट प्लांट की स्थापना एवं लिगेसी वेस्ट के निपटान हेतु लगभग राशि रु. 1000.00 करोड़ Ring Fenced राशि की व्यवस्था किया जाना है। मान. एन.जी.टी. के निर्देशों का पालन नहीं किये जाने पर अर्थदण्ड के भी प्रावधान किये गये हैं। इसी क्रम में दिनांक 04.04.2024 को मान. एन.जी.टी. द्वारा पुनः प्रकरण क्रमांक 606/2018 में सुनवाई हुई। इस सुनवाई में पुनः माननीय एन.जी.टी. द्वारा राशि रु. 1000.00 करोड़ को ठोस अपशिष्ट एवं जल अपशिष्ट प्रबंधन हेतु रिंग फेस (Ring Fenced) करने के लिए निर्देशित किया गया है।

उक्त निर्देशों के परिपालन में वित्तीय वर्ष 2024-25 के प्रथम अनुपूरक बजट में ठोस अपशिष्ट प्रबंधन योजना एवं सीवरेज ट्रीटमेंट प्लांट की स्थापना हेतु कुल प्रावधानित राशि रु. 26000.00 लाख का प्रावधान निम्नानुसार किया गया है :-

ठोस अपशिष्ट प्रबंधन योजना

(राशि रु. लाख में)

स.क्र.	बजट शीर्ष का विवरण	बजट प्रावधान 2024-25
01	81-2217-05-191-0101-7948-#14-005	6000.00
02	81-2217-05-192-0101-7948-#14-005	3500.00
03	81-2217-05-193-0101-7948-#14-005	3500.00
	<b>कुल प्रोग</b>	<b>13000.00</b>



सीवरेज ट्रीटमेंट प्लांट स्थापना

(राशि रु. लाख में)

स.क्र.	बजट शीर्ष का विवरण	बजट प्रावधान 2024-25
01	81-4215-01-101-0101-6623-#45-001	13000.00



OR  
K. K. Sharma  
12/08/24

उपरोक्तानुसार वित्तीय वर्ष 2024-25 के अनुपूरक बजट में ठोस अपशिष्ट प्रबंधन योजना हेतु प्रावधानित राशि रु. 28000.00 लाख का एकमुश्त आहरित किया जाना प्रस्तावित है, जिससे गाननीय एन.जी.टी. के दिये गये निर्देश का पालन किया जा सके तथा अर्थदण्ड से बचा जा सके।

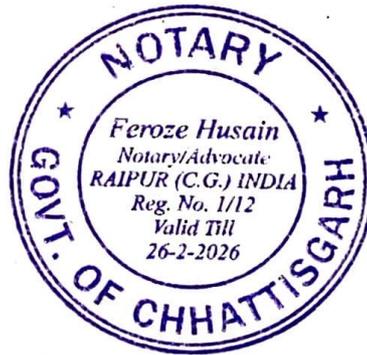
बजट आबंटन की संसूचना क्र. 1235/04/वित्त/व-4/2024, दिनांक 01.04.2024 के कंडिका क्र. 1.1.1 एवं 1.1.2 के अनुसार बजट प्रावधान का प्रथम तिमाही में 25 प्रतिशत, द्वितीय तिमाही में 15 प्रतिशत, तृतीय तिमाही में 25 प्रतिशत तथा चतुर्थ तिमाही में 35 प्रतिशत व्यय किये जाने के निर्देश हैं।

छत्तीसगढ़ शासन वित्त विभाग के निर्देश 32/2006 के अनुसार " बिना तात्कालिक आवश्यकता के कोषालय से अग्रिम आहरण पर प्रतिबंध है।" माननीय एन.जी.टी. के निर्देशों के अनुपालन में एकमुश्त राशि का आहरण किया जाना है। अतः योजना क्रमांक 7948 ठोस अपशिष्ट प्रबंधन योजना एवं योजना क्रमांक 6623 सीवरेज ट्रीटमेंट की स्थापना अंतर्गत कुल प्रावधानित राशि रु. 26000.00 लाख एकमुश्त अग्रिम आहरण की स्वीकृति हेतु प्रशासकीय अनुमोदन उपरान्त वित्त विभाग को प्रेषित किये जाने का अनुरोध है।

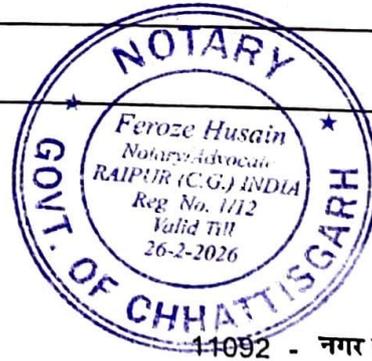
संलग्न :- उपरोक्तानुसार ।

संचालक

नगरीय प्रशासन एवं विकास  
छ0ग0, नवा रायपुर अटल नगर



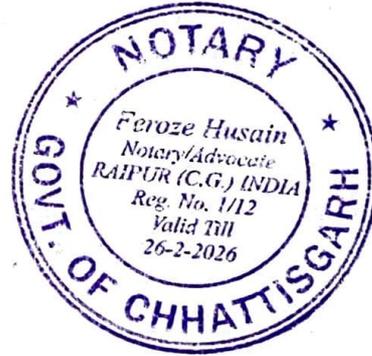
भारत	राजस्थान	पूँजी	योग	
	1,30,00,00,000	1,30,00,00,000	2,60,00,00,000	
	0	0	0	
भारत	राजस्थान	पूँजी	योग	अनुपूर्क अनुमान
( १ )	विरतुत लेखा	( २ )	( ३ )	( ३ )
एक - राजस्व अनुभाग				
2217 - शहरी विकास				
[05] - अन्य शहरी विकास योजनाएं				
{191} - स्थानीय निकायों, निगमों, नगर विकास प्राधिकरणों, नगर सुधार बोर्डों आदि				
को सहायता				
0101 - राज्य आयोजना ( सामान्य )			11092 - नगर प्रशासन	
(7948) ठोस अपशिष्ट प्रबंधन			1802 - संचालक, नगर प्रशासन, छत्तीसगढ़	
#14- सहायक अनुदान				
(1) 005 - स्थानीय निकायों को अनुदान			मतदेय	60,00,00,000
			मतदेय	60,00,00,000
योग ( योजना )	- (7948)			
योग ( लघु शीर्ष )	- {191}		मतदेय	60,00,00,000
[05] - अन्य शहरी विकास योजनाएं				
{192} - नगर पालिका को सहायता				
0101 - राज्य आयोजना ( सामान्य )			11092 - नगर प्रशासन	
(7948) ठोस अपशिष्ट प्रबंधन				
#14- सहायक अनुदान				
(2) 005 - स्थानीय निकायों को अनुदान			मतदेय	35,00,00,000
			मतदेय	35,00,00,000
योग ( योजना )	- (7948)			
योग ( लघु शीर्ष )	- {192}		मतदेय	35,00,00,000
[05] - अन्य शहरी विकास योजनाएं				
{193} - नगर पंचायत को सहायता				
0101 - राज्य आयोजना ( सामान्य )			11092 - नगर प्रशासन	
(7948) ठोस अपशिष्ट प्रबंधन				
#14- सहायक अनुदान				
(3) 005 - स्थानीय निकायों को अनुदान			मतदेय	35,00,00,000
			मतदेय	35,00,00,000
योग ( योजना )	- (7948)			
योग ( लघु शीर्ष )	- {193}		मतदेय	35,00,00,000
योग ( लेखा शीर्ष )	- 2217		मतदेय	1,30,00,00,000
योग एक - राजस्व अनुभाग				
दो - पूँजी अनुभाग				
4215 - जल पूर्ति और मल निकासी पर पूँजी परिचय				
[01] - जल पूर्ति				
{101} - शहरी जल पूर्ति				
0101 - राज्य आयोजना ( सामान्य )			11092 - नगर प्रशासन	



मांग संख्या - 81  
नगरीय निकायों को वित्तीय सहायता  
अनुपूरक अनुदान 2024-25

( राशि रूपयों में )

मद क्र. ( १ )	विस्तृत लेखा ( २ )	अनुपूरक अनुमान ( ३ )
		1802 - संचालक, नगर प्रशासन, छत्तीसगढ़
(4)	(6623) सीवरेज ट्रीटमेंट प्लांट की स्थापना #45- पूंजीगत परिसंपत्तियों का निर्माण 001 - पूंजीगत परिसंपत्तियों का निर्माण	मतदेय 1,30,00,00,000 मतदेय 1,30,00,00,000
	योग ( योजना ) - (6623)	मतदेय 1,30,00,00,000
	योग ( लघु शीर्ष ) - (101)	मतदेय 1,30,00,00,000
	योग ( लेखा शीर्ष ) - 4215	मतदेय 1,30,00,00,000
	योग दो - पूंजी अनुभाग	मतदेय 1,30,00,00,000
	योग ( मांग संख्या ) - 81	मतदेय 2,60,00,00,000



मांग संख्या 81

मुख्यशीर्ष 2217

मद क्रमांक 1

ठोस अपशिष्ट प्रबंधन योजनांतर्गत अतिरिक्त राशि ₹6000.00 लाख का व्यय संभावित है।

अतः उक्त प्रयोजन हेतु ₹60,00,00,000 के अनुपूरक अनुदान की आवश्यकता है।

मद क्रमांक 2

ठोस अपशिष्ट प्रबंधन योजनांतर्गत अतिरिक्त राशि ₹3500.00 लाख का व्यय संभावित है।

अतः उक्त प्रयोजन हेतु ₹35,00,00,000 के अनुपूरक अनुदान की आवश्यकता है।

मद क्रमांक 3

ठोस अपशिष्ट प्रबंधन योजनांतर्गत अतिरिक्त राशि ₹3500.00 लाख का व्यय संभावित है।

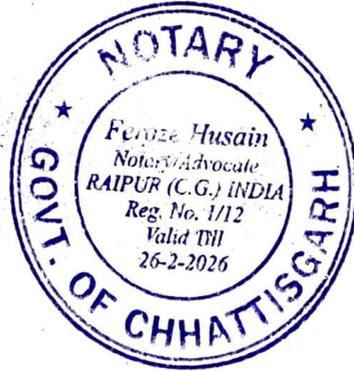
अतः उक्त प्रयोजन हेतु ₹35,00,00,000 के अनुपूरक अनुदान की आवश्यकता है।

मुख्यशीर्ष 4215

मद क्रमांक 4

सीवरेज ट्रीटमेंट प्लांट की स्थापना हेतु अतिरिक्त राशि ₹13000.00 लाख का व्यय संभावित है।

अतः उक्त प्रयोजन हेतु ₹1,30,00,00,000 के अनुपूरक अनुदान की आवश्यकता है।



**Urban Administration & Development Department, Chhattisgarh**  
Indravati Bhawan, D-Block, 4<sup>th</sup> floor, Nava Raipur Atal Nagar, District-Raipur

Sr. No. 24/Four/Budget/2024-25/3813

Atal Nagar, Dt. 07/08/24

To,

The Secretary,  
Government of Chhattisgarh,  
Urban Administration and Development Department, Mantralaya,  
Mahanadi Bhavan, Nava Raipur Atal Nagar, District- Raipur.

**Sub.:** Approval for lump sum withdrawal of the total allocated Amount of Rs. 26,000.00 Lakhs from the supplementary Budget of the financial year 2024-25 for Solid Waste Management Scheme and Establishment of Sewage Treatment Plants- regarding.

In the matter of Hon'ble NGT O.A. No. 606/2028 dated 31.03.2023, the Chief Secretary, Govt. of Chhattisgarh appeared before the tribunal. As per the directions issued by the Chief Secretary of Chhattisgarh, Rs. 1000.00 crore is to be ring-fenced for establishment of Sewage Treatment Plants (STPs) and remediation of legacy waste dumpsites. Failure to comply with the directions of the Hon'ble NGT would result in penalties. In continuation to this matter O.A. 606/2028, hearing was held on 04.04.2024 and Hon'ble NGT directed that the amount of Rs. 1000.00 crore is to be ring-fenced for Solid Waste Management and Liquid Waste Management.

In compliance with these instructions, the total allocated amount of Rs. 26,000.00 Lakhs has been approved in the first supplementary budget for the fiscal year 2024-25 under the Solid Waste Management Scheme and for the establishment of Sewage Treatment Plants, as follows:

**Solid Waste Management Plan**

(Amount in Rs. lakhs)

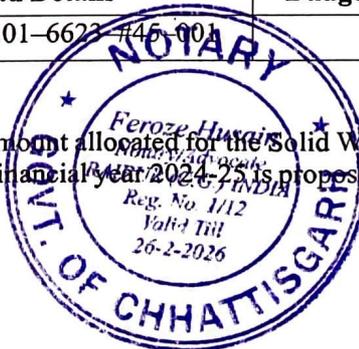
Sr No.	Budget Head Details	Budget Allocation for 2024-25
1	81-2217-05-191-0101-7948-#14-005	6000.00
2	81-2217-05-192-0101-7948-#14-005	3500.00
3	81-2217-05-193-0101-7948-#14-005	3500.00
<b>TOTAL</b>		<b>13000.00</b>

**Establishment of Sewage Treatment Plants (STPs)**

(Amount in Rs. Lakhs)

Sr No.	Budget Head Details	Budget Allocation for 2024-25
1	81-4215-01-101-0101-6623-#46-001	13000.00

As mentioned above, the amount allocated for the Solid Waste Management Scheme in the supplementary budget for the financial year 2024-25 is proposed to be withdrawn as a lump



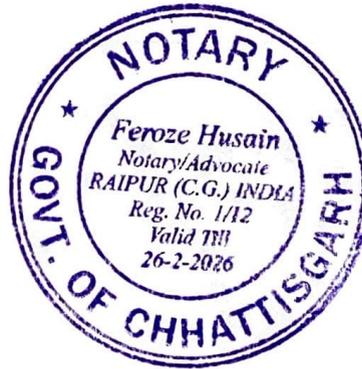
sum amount of Rs. 26,000.00 lakh, from which the directions given by the Hon'ble NGT can be followed, and fines can be avoided.

The budget allocation communication No. 1235/04/Finance/B-4/2024, dated 01.04.2024, and paragraphs 1.1.1 and 1.1.2, there are instructions to spend 25 percent of the budget provision in the first quarter, 15 percent in the second quarter, 25 percent in the third quarter, and 35 percent in the fourth quarter.

According to the Chhattisgarh Government Finance Department's Instruction 32/2006, "There is a ban on the advance withdrawal from the treasury without urgent need." The lump sum amount is to be withdrawn in compliance with the directions of the Hon'ble NGT. Therefore, it is requested to submit the proposal to the Finance Department after obtaining the administrative approval for lump sum advance withdrawal of the total allocated amount Rs. 26,000.00 Lakhs provisioned under Scheme Number 7948 for Solid Waste Management Scheme and Scheme Number 6623 for Establishment of Sewerage Treatment Plants.

Attachment: - As above.

Director  
Urban Administration and Development  
C.G., Nava Raipur Atal Nagar



Demand No. 81  
Financial Assistance to Urban Local Bodies  
Supplementary Grant 2024-25

(Amount in Rupees)

Amount Burdened	Revenue 1,30,00,00,000 0	Capital 1,30,00,00,000 0	Total 2,60,00,00,000 0
Fund No.	Detailed Accounts	Supplementary Estimates	
(1)	(2)	(3)	
	One Revenue Section		
	2217 - Urban Development		
	[05] - Other Urban Development Schemes		
	(191) Assistance to Local Bodies, Corporations, City Development Authorities, Municipal Improvement Boards etc.		
	0101 State Plan (General)	11092 - Municipal Administration	
	(7948) Solid Waste Management	1802 - Director, Municipal Administration, Chhattisgarh	
(1)	#14 - Grant-in-Aid		
	005 - Grants to Local Bodies	Voted	60,00,00,000
	Total (Scheme) - (7948)	Voted	60,00,00,000
	Total (Minor Head) - {191}	Voted	60,00,00,000
	[05] - Other Urban Development Schemes		
	{192} - Assistance to Nagar Palika		
	0101 - State Plan (General)	11092 - Municipal Administration	
	(7948) Solid Waste Management		
(2)	#14 - Grant-in-Aid		
	005 - Grants to Local Bodies	Voted	35,00,00,000
	Total (Scheme) - (7948)	Voted	35,00,00,000
	Total (Minor Head) - {192}	Voted	35,00,00,000
	[05] - Other Urban Development Schemes		
	{193} - Assistance to Nagar Panchayat		
	0101 - State Plan (General)	11092 - Municipal Administration	
	(7948) Solid Waste Management		
(3)	#14 - Grant-in-Aid		
	005 - Grants to Local Bodies	Voted	35,00,00,000
	Total (Scheme) - (7948)	Voted	35,00,00,000
	Total (Minor Head) - {193}	Voted	35,00,00,000
	Total (Minor Head) - 2217	Voted	1,30,00,00,000
	Total One - Revenue Section	Voted	1,30,00,00,000
	Two - Capital Section		
	4215 - Capital Outlay on Water Supply and Sewerage		
	[01] - Water Supply		
	{101} - Urban Water Supply		
	0101 - State Planning (General)	11092 - Municipal Administration	



Demand No. 81  
Financial Assistance to Urban Bodies

Supplementary Grant 2024-25		(Amount in Rupees)	
Fund No	Detailed Accounts	Supplementary Estimates	
(1)	(2)	(3)	
	(6623) Establishment of Sewage Treatment Plant #45 Creation of capital assets	1802 - Director, Municipal Administration, Chhattisgarh	
(4)	001 - Creation of capital assets	Voted	1,30,00,00,000
	Total (Scheme) - (6623)	Voted	1,30,00,00,000
	Total (Minor Head) - {101}	Voted	1,30,00,00,000
	Total (Minor Head) - 4215	Voted	1,30,00,00,000
	Total Two - Capital Section	Voted	1,30,00,00,000
	Total (Demand Number) - 81	Voted	2,60,00,00,000



**Demand Number – 81****Main Head 2217****Item no. 1**

An additional expenditure of Rs. 6000 lakh is possible under the solid waste management scheme. Therefore, a supplementary grant of Rs. 60,00,00,000 is required for the said scheme.

**Item no. 2**

An additional expenditure of Rs. 3500 lakh is possible under the solid waste management scheme. Therefore, a supplementary grant of Rs. 35,00,00,000 is required for the said scheme.

**Item no. 3**

An additional expenditure of Rs. 3500 lakh is possible under the solid waste management scheme. Therefore, a supplementary grant of Rs. 35,00,00,000 is required for the said scheme.

**Main Head 4215****Item no. 4**

An additional expenditure of Rs. 13000 lakh is expected for the establishment of sewage treatment plant. Therefore, a supplementary amount of Rs. 1,30,00,00,000 is required for the said scheme.

